- Note:—1. All motions and mentioning of D. B. Civil & Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Division Benches.
 - 2. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches.
 - 3.All matters would be listed as per roster. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.
 - 4.Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 30th August, 2019 <u>DIVISION BENCHES</u>

- 1. Hon'ble The Chief Justice & Hon'ble Justice Smt. Anjana Mishra
- I. CWJC –Group-6- Relating to PIL (Up to 2017)
 II. CWJC- Group-7 Relating to Validity of Acts, Rules & Regulations etc. (up to 2016)
 III. CWJC- Group-10 Relating to Judicial Service
 IV.CWJC- Group-- 11— CAT Matters Orders, Admission & Hearing.
- V. CWJC Group-23--Company Appeal (D.B.)
 VI. Group-30--LPA (From 2018) Orders, Admission & Hearing.
- VII. Cr. WJC- Group-53- Including Habeas corpus (D.B.) Orders, Admission & Hearing.
- VIII. Civil Review (D.B.) —Orders, Admission & Hearing IX. MJC- (D.B.) Contempt- Orders, Admission & Hearing.
- X. Original Criminal Misc.(D.B.)
- XI. Referred matters civil and criminal -Orders,

Admission & Hearing

XII. Specially Assigned Matters

- 2. Hon'ble Mr. Justice Dinesh Kumar Singh & Hon'ble Mr. Justice Arvind Srivastava
- I. Group-30--LPA (Up to 2014)- Orders, Admission & Hearing.
- II. Group 32 (i) -- (Family Court Matters)
- III. Group 32(iii) M.A. (D.B.) (other than family court &Tax Matters
- IV. Group-56 Govt. Appeal (D.B.)
- V. Any other criminal (D.B.) matters not assigned to any other D.B.
- --Orders, Admission & Hearing.
- VI. Group-30--LPA (Related to Anganwadi) Orders,

Admission & Hearing.

VII. Specially Assigned Matters

- 3. Hon'ble Mr. Justice Hemant Kumar Srivastava & I. Cr. Appeal (D.B.)--Group- 41-- Orders, Hon'ble Mr. Justice Prabhat Kumar Singh

Orders on Petitions & Admission

II. Cr. Appeal (D.B.)--Group- 41 --- Hearing (Other than

Custody matters)

III. Cr. Appeal (D.B.)-Group- 41- Hearing (above 10

years old)

IV. Criminal Appeals (D.B.)--Group- 41

(Custody matters)-Orders, Orders On Petitions &

V. Death Reference--Group- 55-Hearing

VI. Group- 53--Cr. WJC (D.B.)-- B.C.C. Act-

Orders, Admission & Hearing. VII. Specially Assigned Matters

- 4. Hon'ble Mr. Justice Shivaji Pandey & Hon'ble Mr. Justice Partha Sarthy
- I. CWJC -Group-6- Relating to PIL (From 2018)
- II. CWJC- Group-7 Relating to Validity of Acts, Rules
- & Regulations etc. (From 2017)

III. CWJC-Group-8- Relating to All Direct and Indirect

Taxation etc.

IV. CWJC-Group-9- State Taxation Matters, M.V.

(Taxation)

/M. A. (Taxation)— Orders , Admission & Hearing V. Group-30-LPA (2015-2017)-Orders, Admission &

Hearing

VI. Group 32(ii)--(State Taxation Matters)--Orders,

Admission & Hearing

VII. Group- 34- Commercial Appellate Division Matter

- Orders, Admission & Hearing

VIII. CWJC-Group-36--Supreme Court Appeal IX. Civil writ Petition arising from orders of **Commercial Courts and Commercial Divisions.**

X. MJC- (D.B.)— Orders, Admission & Hearing

XI. Second Appeal (D.B.)--Orders, Admission & Hearing XII. Any other civil D.B. matters not assigned to any other D.B.

XIII. Specially Assigned Matters

CIVIL & CRIMINAL SINGLE BENCHES

1. Hon'ble The Chief Justice (Friday) -AT 2.15 P.M

- I. Request case (Group 35)
- **II. Specially Assigned Matters**
- 2. Hon'ble Mr. Justice Ashwani Kumar Singh
- I. Group -2 -C. Misc. -Orders, Admission & Hearing II. Group- 54 -Cr. WJC (S.J.)- Orders, Admission &

Hearing

III. Specially Assigned Matters

- 3. Hon'ble Mr. Justice Vikash Jain
- I. Group -1 -Certificate Appeal
- II. Group -3 -Civil Ref.
- III. Group -19 -Election Matters
- IV. Group 24 to 27 -Company Matters
- Orders, Admission & Hearing
- V. Group -31 -Matrimonial Ref.
- VI. Group -38 -Test Case
- VII. Group -39 -Test Suit

VIII. Group -61- Original Cr. Misc. (Company Matters

Related) - Orders, Admission & Hearing

IX. Specially Assigned Matters

II. Group - 52 -Cr. Revision- (2018) -- Orders, Admission & Hearing **III. Specially Assigned Matters** 5. Hon'ble Mr. Justice Aditya Kumar Trivedi I. Group - 42 -Cr. Appeal- Cr. Appeal- Women & Children related matters II. Group - 43 - Cr. Appeal (S.J.)- Except Bail matters arising from SC/ST (P) Act. III. Group - 44 -Cr. Appeal U/S 341 Cr. PC. --Orders, Admission & Hearing. **IV. Specially Assigned Matters** 6. Hon'ble Mr. Justice Rajendra Kumar Mishra I. Group - 46 -Criminal Misc.-- A/Bail II. Group – 52 – Cr. Rev. (up to 2015) III. Group - 59 SLA --Orders, Admission & Hearing IV. Specially Assigned Matters 7. Hon'ble Mr. Justice Chakradhari Sharan Singh I. CWJC- Group-13 Service Matters (2016, 2017 & 2018) Orders, Admission & Hearing II. CWJC- Group- 20 (Industrial Law)- Orders, Admission &Hearing **III. Specially Assigned Matters** 8.Hon'ble Mr. Justice Prabhat Kumar Jha I. Group- 17--Land Related -Order, Admission & Hearing II. Group-36 -Supreme Court Appeal III. Group -37 -Second Appeal (From 1991) IV. Group-40 -Title Suit--Orders, Admission & Hearing. V. Specially Assigned Matters 9. Hon'ble Justice Smt. Anjana Mishra I. Specially Assigned Matters + Tied up matters Friday (At 2.15 P.M.) 10. Hon'ble Mr. Justice Ashutosh Kumar I. CWJC- Group-13 Service Matters -other than Education Service- (Only Fresh cases w.e.f. 24-06-2019) II. Group – 45 - Quashing (From 2017) -- Orders, Admission & Hearing II. Specially Assigned Matters I. Group - 46 -Criminal Misc.-- R/Bail 11. Hon'ble Mr. Justice Sudhir Singh II. Group - 52 -Cr. Revision- (2019) -- Orders, Admission & Hearing **III. Specially Assigned Matters** I. Group - 45 - Quashing (up to 2016) 12. Hon'ble Mr. Justice Birendra Kumar -- Orders, Admission & Hearing II. Specially Assigned Matters 13. Hon'ble Mr. Justice Vinod Kumar Sinha I. Group – 46 -Criminal Misc.-- A/Bail II. Group- 49 -Transfer III. Group- 50 - others IV. Group- 51 - Criminal Reference V. Group - 52- Cr. Rev- (2016 to 2017)

--Orders, Admission & Hearing. VI. Specially Assigned Matters

I. Group-33 -MJC-- Orders, Admission & Hearing

4. Hon'ble Mr. Justice Ahsanuddin Amanullah

II. Group - 29 -F.A. -Orders & Hearing. III. Group – 46 -Criminal Misc.-- R/Bail **IV. Specially Assigned Matters** 15. Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay I. Group - 12 -Education Matters-II. Group - 14 -Education Service--Orders, Admission & Hearing. **III. Specially Assigned Matters** 16. Hon'ble Mr. Justice Rajeev Ranjan Prasad I. Group-16 -Trade & Commerce II. Group-18 -Matters arising out of municipal Act, panchayat Act, Co-operative Societies Act including Election matters (except education service) -- Orders, Admission & Hearing III. Specially Assigned Matters 17. Hon'ble Mr. Justice S. Kumar I. Group-37 -Second Appeal (up to 1990) II. Group- 5 -Civil Revision--Orders, Admission & Hearing. III. Group- 32 -Misc. Appeal IV. Specially Assigned Matters 18. Hon'ble Mr. Justice Madhuresh Prasad I. Group-13 Service Matters -other than Education Service- (up to 2015 and 2019) II. Specially Assigned Matters 19. Hon'ble Mr. Justice Mohit Kumar Shah I. Group- 15 - Retirement benefits-Orders, Admission & Hearing II. Group- 22 -Miscellaneous-Orders, Admission & Hearing **III. Specially Assigned Matters** 20. Hon'ble Mr. Justice Prakash Chandra Jaiswal I. Group-43 -Cr. Appeal (S.J.)- relating to A/Bail + R/Bail

14. Hon'ble Mr. Justice Sanjay Priya

arising from SC/ST (P) Act. II. Specially Assigned Matters

I. Group-21 -Environment related -- Orders, Admission & Hearing

21. Hon'ble Mr. Justice Anjani Kumar Sharan I. Group – 46 -Criminal Misc.-- R/Bail

- Orders, Admission & Hearing II. Specially Assigned Matters

22. Hon'ble Mr. Justice Anil Kumar Sinha I. Group – 46 -Criminal Misc.-- A/Bail

II. Group – 57 Govt. Appeal (S.J.)Orders, Admission & HearingIII. Specially Assigned Matters

Civil Review Petitions, MJC (Restoration) and Cancellation of Bail in Single Judge Matters to be listed as per Tied up of the Bench Concerned / Roster of the subject matter.